

ACCUMULATION OF SILT AT KANDLA PORT

*83. SHRI YELL A REDDY: SHRI
SURA J PRASAD: SHRI Z. A.
AHMAD:

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Kandla Port is facing the danger of going out of Commission as a result of accumulation of silt* and

(b) if so, what steps have been taken by Government to save the port from silting?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) No, Sir. But there has been a reduction in the draft for ships at Kandla Port due to heavy accretion of silt over the bar near the entrance to Kandla creek.

(b) The port's dredger is being put to the maximum use for dredging purposes, but its capacity is not adequate to cope with the position in the entrance channel. One of the dredgers belonging to the Government of India was used for dredging from November, 1968, to March, 1969, in the entrance channel.

RURAL ROADS COMMITTEE'S RECOMMENDATIONS

*84. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the total capital outlay for rural roads has been approved according to the findings and recommendations of the Rural Roads Committee: and

(b) if so, what is the total capital outlay thereof?

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THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) and (b) The provision for rural roads has to be included in State Plans, as these roads fall within the sphere of State activities. Copies of the report of the Rural Roads Committee have, therefore, been forwarded to all State Governments and Administrations of Union Territories for keeping in view the recommendations of the Committee while formulating proposals for inclusion in their respective State Fourth Five-Year Plan. The Committee have recommended a total outlay of Rs. 1,430 crores for rural roads spread over a period of 20 years commencing from this financial year.

DELEGATIONS SENT ABROAD BY THE MINISTRY OF EDUCATION AND YOUTH SERVICES

*85. SHRI R. P. KHAITAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the number of Delegations which were sent abroad during the last two years by his Ministry;

(b) the names of countries visited by those delegations;

(c) the foreign exchange spent by each delegation; and

(d) the results achieved thereby?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) to

(d) The requisite information is being collected and will be laid on the Table of the House as soon as possible.

FOREIGN MISSIONARIES IN INDIA

*86. SHRI A. G. KULKARNI: SHRI G. R. PATIL: SHRI S. B. BOBDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the policy of the Government of India in allowing foreign missio-

naries to visit and work in this country; and

(b) the present number of foreign missionaries allowed to stay in this country at the end of 1968 and the names of the missions they represent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Foreign missionaries coming as additional members or in replacement of existing missionaries, are admitted into India only if they possess outstanding qualifications or specialised experience and Indians are not available for such work;

(b) The number of registered foreign missionaries in India as on the 1st January, 1968 (which is the latest information available) was as follows: —

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| Foreign Missionaries (other than Commonwealth Missionaries) | 3,796 |
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| Commonwealth Missionaries. | 2,624 |
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Information about the names of the missions to which they belong is not available. However, a list showing the names of recognised foreign missions in India is laid on the Table of the House. [See Appendix LXVIII, An-nexure No. 12]

DRESS OF AIR HOSTESSES OF AIR-INDIA

*87. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that traditional sari is being replaced by Churi-dar and Kurta for the air hostesses of Air-India;

(b) if so, the reasons for the same: and

(c) the total expenditure likely to be incurred in the change-over?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KA-RAN SINGH):

(a) and (b) The Sari will remain the predominant uniform for all Indian Air Hostesses. Churidar and kameez is proposed to be introduced mainly for foreign air hostesses who at present wear western style dress, and also for some Indian air-hostesses to add variety to their costume.

(c) It is not possible to assess the amount at present, but the cost of the new uniform is likely to be about the same as that of the sari.

SHANKER'S WEEKLY CHILDREN'S SPECIAL NUMBER

*88. SHRI M. M. DHARIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the amount that was given by the Central Government to Shankar's Weekly for its children's special number since 1961; and

(b) how many other weeklies in regional languages were given assistance since 1961 and the amount thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) No grants have been sanctioned to 'Shankar's Weekly' since 1961 for its children's special numbers. Grants amounting to Rs. 3,09,330.89 have, however, been sanctioned to the Shankar's International Children's Competition Committee from 1960-61 to 1962-63 and Rs. 7.74,666 to the Children's Book Trust, New Delhi from 1963-64 to 1968-69 for organising Children's Art Competition, Children's Art Exhibition, on the spot Competition, Publication of Children's Art Number and Album and Prize Distribution,

(b) Only one Weekly, namely, Sa-dhana in Marathi language has been given assistance for the publication of